

had also been received from the Industrial Promotion & Investment Corporation of Orissa Ltd., a State Government Undertaking, for an Industrial Licence to set up a steel plant at this location in collaboration with a private entrepreneur. However, under the new Industrial Licensing provisions, such a Licence is no longer required.

[English]

#### **Assistance to Tackle Drought in Rajasthan**

1257. SHRIMATI MAHENDRA KUMARI: Will the Minister of AGRICULTURE be pleased to state:

(a) the financial assistance given to Rajasthan during the last three years to tackle the situation arising out of the drought;

(b) whether the Government of Rajasthan has sought additional financial assistance during 1990-91; and

(c) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) Ceilings of expenditure of Rs. 216.26 and Rs. 31.82 crores were approved to the Rajasthan Govt. during the years 1988-89 and 1989-90 respectively for meeting the expenditure on management of drought. Since 1st April, 1990, a Calamity Relief Fund has been created for each State for meeting the expenditure on management of natural calamities including drought. Rajasthan State had been allocated Rs. 124.00 crores on annual basis under State CRF, 75% of which is contributed by the Central Government as non-plan grant in four quarterly instalments. For 1990-91, the Central Government had released Rs. 93.000 crores as Centre's contribution to the State CRF.

(b) No, Sir.

(c) Does not arise.

#### **Telecom Centres with STD and Telex Facilities in Kerala**

1258. SHRI K. MURLEEDHARAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any proposal to start Telecom Centres in Kerala with S.T.D. and Telex Facilities; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) and (b) 29 Telecom Centres with both Subscriber Trunk Dialling facility and Telex facilities are already functioning in Kerala Circle and during the year 1991-92, seven more Telecom Centres having Subscriber Trunk Dialling and Telex facilities are proposed to be opened.

[Translation]

#### **Telephone Facility in Rural Post Offices of Uttar Pradesh**

1259. SHRI RAM BADAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the post offices in Azamgarh and Mau Districts of Uttar Pradesh where telephone facility is not available; and

(b) the time by which the Government propose to install telephones in all the rural post offices?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) (i) Azamgarh District—276

(ii) Mau District—138.

(b) There is no proposal to install telephones in all the rural post offices. Department has planned to provide telephone facility in all village panchayats during the Eighth Five Year Plan. Such telephones can be located at—

(i) Post Offices

- (ii) Panchayat offices  
 (iii) Grocer's shop or other suitable places with public access.

### Deaths due to Insecticide Poisoning

1260. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of deaths occurred due to insecticide poisoning during the last three years, State-wise; and

(b) the steps taken by the Government to reduce the use of insecticides?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY

RAMACHANDRAN): (a) Available information on the number of deaths due to insecticides poisoning for the years 1987-1990 is given in the statement. The information for the year 1990-91 is being collected and will be placed on the Table of the House.

(b) The Government is advocating the adoption of Integrated Pest Management (IPM) techniques as a main thrust of plant protection studies. The IPM approach emphasises on pest surveillance, use of chemical pesticides only after economic threshold level (ETL) of pest attack, cultural, chemical and biological practices for pest control. The adoption of this approach leads only to the judicious and need based application of pesticides.

### STATEMENT

*Number of Deaths due to Insecticides Poisoning (State-wise) during the years 1987-1990*

Sl. No.	Name of State/UTs	1987-88	1988-89	1989-90	Remarks
1	2	3	4	5	6
1.	Andhra Pradesh	Nil	..	34	
2.	Arunachal Pradesh	-----	Nil	-----	
3.	Assam	-----	Nil	-----	
4.	Bihar	-----	Nil	-----	
5.	Goa	-----	Nil	-----	
6.	Gujarat	-----	Nil	-----	
7.	Haryana	3 (animal)	6	10	
8.	Himachal Pradesh	..	..	..	
9.	Jammu & Kashmir	..	..	..	
10.	Karnataka	..	..	..	
11.	Kerala	Nil	..	237	
12.	Madhya Pradesh	772 cases of pesticide poisoning including no. of deaths were reported from 1986-88 in the zonal conference. Figures of 89-90 is not available.			
13.	Maharashtra	-----	Nil	-----	
14.	Manipur	-----	Nil	-----	
15.	Meghalaya	-----	Nil	-----	